GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1609 ANSWERED ON:06.03.2013 AIR CARGO CHARGES Tagore Shri Manicka

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the air cargo rates had been increased considerably by many Indian carriers during the last year;
- (b) if so, the details thereof and the reasons therefor, airline-wise;
- (c) whether any consumer protection organisation has urged the Union Government to intervene and investigate the increase in cargo charges;
- (d) if so, the details thereof along with the reaction of the Government thereto; and
- (e) the steps taken by the Government to make air cargo charges affordable and check arbitrary rise by the carriers?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

- (a) and (b): The Ministry does not regulate the air cargo fares and they are determined by the market forces of demand and supply.
- (c) to (e): No representation from consumer protection organization have been received by the Ministry to intervene and investigate the increase in cargo charges.